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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.REV.P. 673/2016**

C B I

..... Petitioner

Through: Ms. Anubha Bhardwaj, SPP for CBI
with Mr. Sachin Singh, Advocate.

versus

S K KHANNA & ORS

..... Respondents

Through: Mr. Madhav Khanna with
Mr. Vignaraj Pasayat, Advocates for
respondent Nos.4, 8, 9 & 10.
Mr. Ram Niwas Buri with
Mr.Rishabh Sharma, Advocates for
respondent No.5.

CORAM:

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER

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13.02.2023

CRL.M.A. 3799/2023 (for correction of order dated 27.01.2023)

Present application has been moved on behalf of respondent No.5.

Learned counsel for the respondent submits that his appearance was not marked in the order dated 27.01.2023.

Let the appearance of Mr. Ram Niwas Buri and Mr.Rishabh Sharma, learned counsel for respondent No.5 be treated as marked.

The application stands disposed of.

CRL.REV.P. 673/2016

List on the date already fixed, i.e., 09th August, 2023.

DINESH KUMAR SHARMA, J

FEBRUARY 13, 2023/st